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Title: Need to provide power from Koodankulam Nuclear Power Project to Kerala.

SHRI KODIKKUNNIL SURESH (MAVELIKKARA): Respected Madam Speaker, as the Union Government is aware, Kerala is facing acute power shortage, resulting in slow industrial and agricultural production. There is shortage of power for domestic purposes also. Therefore, the State Government has to resort to power cuts. It is estimated that against the peak demand of 3,436 MW of power, Kerala is getting, 3,216 MW of power, resulting in shortage of 220 MW of power.

The Union Government has started a new Kudankulam Nuclear Power Plant with an installed capacity of 2,000 MW. It is reported that the first unit of Kudankulam Nuclear Power Plant, which will generate 1,000 MW, will be commissioned in two months and the next unit with same capacity will be installed in the next two months after the commissioning of the first unit. Hence, this nuclear power plant will generate 2,000 MW of power.

As per the power sharing formula, 50 per cent of the power generated from Kudankulam Nuclear Power Plant will be utilized by Tamil Nadu, 35 per cent will be shared by the neighbouring States and the remaining 15 per cent will be added to Central Pool as unallocated power. ...(*Interruptions*) Hence, Kerala is entitled to 266 MW of power from Kudankulam Nuclear Power Plant. But if the news reports are to be believed, the Chief Minister of Tamil Nadu has asked for full allocation from the Kudankulam Nuclear Power Plant for Tamil Nadu. ...(*Interruptions*) If this demand is met, the State of Kerala will be deprived of its share of power from Kudankulam Nuclear Power Plant.

I, therefore, urge upon the Union Government to look into the matter seriously and ensure that Kerala is given its share of power from Kudankulam Nuclear Power Plant. The interest of Kerala should be protected and saved.